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	Statue of Unity to Sabarmati River Front
	Statue of Unity to Surat
	Surat to Statue of Unity
Meghalaya	Shillong to Guwahati River Front
Telangana	Hyderabad to Nagarjuna Sagar
	Hyderabad to Prakasam Barrage
	Nagarjuna Sagar to Hyderabad
	Nagarjuna Sagar to Vijayawada

#### Disinvestment of Air India

†456. DR. KIRODILAL MEENA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India has not received any bid for its disinvestment process;
- (b) the quantum of debt currently estimated on Air India;
- (c) whether Government has made any other plan to address this issue; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) The Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the Strategic Disinvestment of Air India including its shareholding in Air India Express and Air India Air Transport Services Limited (AI SATS) was issued on 28th March, .2018. No Eoi/ bid was received till the last date of receipt of bids, i.e. 31st May, 2018

(b) As per the provisional figures of FY 2018-19, the total debt of Air India Ltd as on 31st March 2019 is ₹58,351.93 crore.

(c) and (d) To improve the financial condition of Air India, the Government has prepared a Revival Plan for Air India which includes a comprehensive financial package. This includes transferring debt of ₹29,464 crore and non-core assets to Air India Assets Holding

†Original notice of the question was received in Hindi.

Company (AIAHL) an SPV. In this regard, proposal for transfer of Non-Convertible Debenture (NCD) of ₹ 7,400 crore of AIL to AIAHL, new NCDs of ₹ 15,064 crore and raising of funds upto ₹ 7000 crore by AIAHL for re-financing of debt transferred to it from AIL through issuance of bonds or other suitable instruments has been approved by the Government. Further, the revival plan of Air India focuses on the operational efficiencies so that substantial increase in revenue or cost saving can be achieved. The Revival Plan, *inter-alia*, comprises several major elements including:

- (i) Higher levels of operational efficiency by strengthening management and implementing best practice business processes.
- (ii) Robust organizational and governance reforms to be implemented by an eminent Board.
- (iii) Differentiated business strategies for each of Air India's core businesses.
- (iv) World-class HR practices to ensure a talented and motivated workforce; and
- (v) Sale of non-core real estate assets and strategic disinvestment of subsidiaries such as Air India Air Transport Services Ltd. (AIATSL).

#### **Planning for sustainable growth in aviation sector**

457. DR. V. MAITREYAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that major airline companies are reportedly sick and are reporting losses;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government has chalked out any plan for sustainable growth of aviation sector in the country; and
- (d) if so, the details thereof and how Government plans to bring them out of the crisis?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) As per the information made available by the Scheduled Indian Carriers, the details regarding the financial performance for last three years are given in the Statement (*See below*). The spiraling cost of Aviation Turbine Fuel (ATF), the global economic slow down, low yields due to intense competition and the consequent widening gap between revenue and expenses have contributed to a decline in the airline industry, for over the years, the operational costs for airlines have gone up mainly due to the increase in fuel prices and the depreciation of Rupee.